

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 58 OF 2020

Ahle Sunnat Jamatul Muslamin & anr.

..... Petitioners

V e r s u s

State of Goa & Ors.

..... Respondents

Mr. V. Pangam, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondent nos. 1 to 4 and 6.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 28th July, 2020

P.C.

1. At the request of Mr. V. Pangam, the learned Counsel for the petitioners, we grant two weeks time to the petitioners to file affidavit in rejoinder. Copy of the rejoinder to be furnished to the learned Counsel for the respondents well in advance.

M. S. JAWALKAR

M. S. SONAK, J.

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